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BSNLCK Sangha vs. BSNL

ADMISSION SL.No.3

OA No.979/13

Date-13.2.2014

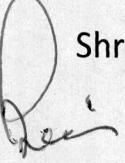
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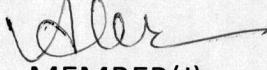
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri S.K.Mishra, learned counsel for the applicant, who wants to withdraw this O.A. with liberty to file a better Original Application after annexing all the documents and seeking appropriate relief. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.

Shri K.C.Kanungo, learned counsel for BSNL is present and heard.


MEMBER(A)


MEMBER(J)